



PRL. DISTRICT COURT :: WEST GODAVARI :: ELURU

TENDER NOTICE

Sub :- MIKE SETS – Principal District Court, West Godavari, Eluru – Supply of Mike Sets along with installation in Prl. District Court and all the Subordinate Courts in the Unit of West Godavari – Quotations – Called for – Regarding.

Ref :- Office Note, Dt.19-12-2020 and Orders passed thereon.

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Quotations are called for from the Dealers / Suppliers for supply of Mike Sets along with installation in Prl. District Court and all the Subordinate Courts in the Unit of West Godavari.

S.No.	Name of the Item	Quantity
1.	Ahuja DPA 770 Amplifier	46
2.	Ahuja ASX 312 BT Speaker Boxes	92
3.	Ahuja Studio Master XR 50 CC Podium Wireless Mikes along with rechargeable batteries and charging Machine.	184

The undersigned reserves all the rights to reduce or increase the quantity without assigning any reasons.

The quotations shall reach the Principal District Court, West Godavari, Eluru **on or before 31-12-2020.**

Prl. District Court, W.G.,
Eluru. Dated 19-12-2020.

[Signature]
PRL. DISTRICT JUDGE,
W.G., ELURU. 19/12
DIE NO 5013
DATE 19/12/2020

To

1. The all the Local Dealers / Suppliers.
2. The District Collector, West Godavari, Eluru, with a request to affix the same in the notice board for vide publicity.
3. The Superintendent of Police, Eluru, with a request to affix the same in the notice board for vide publicity.
4. The Revenue Divisional Officer, Eluru, with a request to affix the same in the notice board for vide publicity.
5. The Tahasildar, Eluru, with a request to affix the same in the notice board for vide publicity.
6. The Chairman, Zilla Parishadh, Eluru, with a request to affix the same in the notice board for vide publicity.
7. The Executive Engineer, R&B, Eluru, with a request to affix the same in the notice board for vide publicity.
8. The District Public Relation Officer, Ashok Nagar, Eluru with a request to publish this Notice in local Editions of News Papers of West Godavari District and send the copy of paper clippings to information.
9. Notice uploaded in Prl. District Court's Official Website.